

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 14.11.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3603 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Sunil S. Kakkad Vs. Parag Sheth, RP / Liquidator & Anr.	Rajendra Beniwal
2.	I.A. No. 127 of 2019 in Competition App. (AT) No. __ of 2019	Pentacle Consultants (I) Pvt. Ltd. Vs. Nagrik Chetna Manch & Ors.	Kush Chaturvedi

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By Order
-sd/-

Assistant Registrar